



## **EMPANELMENT OF VENDORS FOR SUPPLY OF COMPUTER HARDWARE/ SOFTWARE AND PERIPHERALS AT RESERVE BANK OF INDIA, BENGALURU**

The Reserve Bank of India, Bengaluru intends to prepare a panel of vendors for supply of computer hardware, software and peripherals for a period of two years and nine months, i.e., from July 1, 2021 to March 31, 2024, subject to satisfactory performance.

2. Accordingly, the Reserve Bank of India invites applications from tenderers who fulfil the eligibility criteria and agree to the terms and conditions mentioned in the tender document. The application in the prescribed form should reach the Regional Director, Reserve Bank of India, Bengaluru on or before 05:30 p.m. of June 3, 2021. The Reserve Bank of India reserves the right to accept any application or reject any or all of the applications received without assigning any reasons.

3. The schedule for the Tendering process is as under:

Date of Tender notice available to parties to download	May 5, 2021 to June 3, 2021.
Start Date of submitting Tender	May 6, 2021.
Last Date of submitting Tender	June 3, 2021 up to 17:30 hrs
Date & time of opening of Tender	June 4, 2021; 11:30 hrs.

Detailed terms and conditions and the tender document are available in the Tender Section of the Reserve Bank's website [www.rbi.org.in](http://www.rbi.org.in).

Note: All the tenderers may please note that any amendments / corrigendum to the Tender, if issued in future, will only be notified on the RBI Website as given above.

Regional Director  
Reserve Bank of India  
Bengaluru  
Date: May 5, 2021

**RESERVE BANK OF INDIA**

**Department of Information Technology  
Bengaluru Regional Office**

**TENDER FOR EMPANELMENT OF VENDORS FOR SUPPLY OF COMPUTER  
HARDWARE/ SOFTWARE AND PERIPHERALS AT RESERVE BANK OF INDIA,  
BENGALURU**

**SCHEDULE OF TENDER (SOT)**

Date of Tender notice available to parties to Download	<b>May 5, 2021 to June 3, 2021.</b>
Date of Starting of Tender for submission of Technical bid/application	<b>May 6, 2021</b>
Last date of closing of TechnicalBid	<b>June 3, 2021 up to 17:30hrs</b>
Date & time of opening of Technicalbid	<b>June 4, 2021; 11:30 hrs</b>



**Empanelment of Vendors for Supply of Computer Hardware,  
Software & Peripherals – Bengaluru**

DIT, Reserve Bank of India, Bengaluru intends to prepare a panel of reputed vendors for supply of computer hardware, spares, software and peripherals. Vendors, fulfilling the eligibility criteria and desirous of being included in the Bank's panel of vendors, may apply in the prescribed format. Application form, duly filled in/completed in all respects, should be submitted in a sealed cover addressing to the Regional Director, Reserve Bank of India, Department of Information Technology, 10/3/8, Nrupathunga Road, Bengaluru-560001, so as to reach us not later than 17:30 hours on June 3, 2021.

Terms and Conditions:

1. The empanelment will be for a period of two years and 9 months i.e. July 1, 2021 to March 31, 2024 subject to satisfactory services. If the services provided by the vendor is found to be unsatisfactory or if at any time it is found that the information provided for empanelment or any tender/bid is false, the Bank reserves the right to remove such vendor from the empanelled list.
2. The Bank reserves the right to inspect the facilities of the vendor to verify the genuineness and to ensure conformity with the details given in the tender/bid.
3. The Bank's satisfactory previous experience, if any, with the bidder shall be an important criterion for selection and empanelment. However, the Bank reserves the right to reject any or all the applications without assigning any reason and will not entertain any correspondence in the matter.
- 4. Mere empanelment of the vendor doesn't confer any right on any vendor to seek order of supply. The order for supply shall be given as per the requirements of the Bank from time to time by inviting hand quotation and the order will be given to the lowest bidder (L1).**
5. The panel will be reviewed on completion of one year from the date of empanelment or during the year, if required.
6. Applications received after due date and time (for any reason) or incomplete in any respect are liable to be rejected.

For any clarifications including the application format and other associated terms and conditions please contact: Manager, Reserve Bank of India, Department of Information Technology, 10/3/8, Nrupathunga Road, Bengaluru - 560001. Tel No. 080-22180416, email - [ditbangalore@rbi.org.in](mailto:ditbangalore@rbi.org.in)

Manager  
May 5, 2021



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
BENGALURU

**Eligibility Criteria for Empanelment of Vendors for Supply of  
Computer Hardware, Software and Peripherals**

The Eligibility Criteria shall be as under:

1. The vendor should be a Registered entity having its office in Bengaluru and having infrastructure for timely supply, installation and commissioning of different computer systems and to supply the computer hardware, spares, software and peripherals and to provide requisite warranty services and after sales services.
2. The vendor should have sufficient past experience, at least 3 years, in large scale supply and installation as also in system integration.
3. The vendor's clientele should include Banks, Financial Institutions, Government Undertakings and other reputed concerns.
4. The vendor should be Original Equipment Manufacturer (OEM) or its channel partner or System Integrator or Authorized Distributor/ Authorised Reseller/ Authorised Service Provider (ASP) of Premium brands of computer systems etc.
5. The vendor/ firm must not have made losses during last three financial years (as on 30.04.2021). They must submit audited or certified statement of accounts and Profit & Loss accounts for the last three years i.e., 2018-19, 2019-20 and 2020-21, in support of the above.

**Instructions to the Applicants for Furnishing Information as a part of Pre-Tender Qualifications to be signed and submitted by the Applicant:**

1. The Bank is preparing a **panel of reputed vendors** for its proposed procurement of Computer Hardware, Spares, Software & Peripherals at Reserve Bank of India, Bengaluru.
2. Intending Applicant Companies are required to submit the details about their organization, experience, spares capacity, competence, clientele and evidence of their financial standing, etc. in the enclosed form which shall be kept confidential.
3. While deciding upon the selection of the vendor, besides the rate structure of the items, emphasis will be given on the competence of the applicant to do quality work within the specified time schedule and in close co-ordination with the Bank's officials.
- 4. The decision of the Bank in the selection of the vendor for empanelment will be final, and the Bank is not bound to assign any reason thereof.**
5. Each page of the application shall be signed by person/s on behalf of the organization having necessary authorization/ Power of Attorney to do so.
6. If the space in the format is insufficient for furnishing full details, the information shall be supplemented on separate sheets of paper stating therein the part of the statement and serial number. Separate sheets shall be used for each part. Applicants should submit relevant certificate for experience, registration and other eligibility criteria.
7. Any letter or document accompanying the empanelment application shall be submitted in duplicate.
- 8. Applications containing false or inadequate information are liable to be rejected and the Bank's decision in the matter will be final.**

Signature of the Applicant: \_\_\_\_\_

Address: \_\_\_\_\_

\_\_\_\_\_

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**Empanelment of Vendors for Supply of Computer Hardware,  
Software and Peripherals - Undertaking to be signed by Applicants**

(Last date for submission: 17.30 Hrs on June 3, 2021)

To,  
The Manager  
Dept of IT  
Reserve Bank of India,  
10/3/8, Nrupathunga Road  
Bengaluru- 560001

I/We have read and understood the conditions for supply of computer hardware, spares, software & peripherals, and notice for empanelment of vendors as also the instructions to the applicants. I/We do hereby declare that the information furnished in the proforma from pages\_\_\_\_\_to\_\_\_\_\_and in the supplementary sheets from pages\_\_\_\_\_to\_\_\_\_\_is correct to the best of my/our knowledge and belief.

Yours faithfully,

Signature\_\_\_\_\_

Name\_\_\_\_\_

Designation\_\_\_\_\_

Address\_\_\_\_\_

Date\_\_\_\_\_

Seal

**Empanelment of Vendors for Supply of Computer Hardware, Software and Peripherals – Application**

<b><u>Sl No.</u></b>	<b><u>Items</u></b>	<b><u>Details</u></b>		
1.	i) Name of the applicant organisation: ii) Address of the Registered office: iii) Phone No.: iv) Email Address: v) Website if any: vi) Year of commencement of Business: vii) GST Number: viii) PAN/TAN:			
2.	Type of organisation (whether Private or Public Limited Company)			
3.	i) Name of the Directors of the Company: ii) Name and Designation, Phone/ Mobile No. fax, mail ID of the person authorized to sign on behalf of the Company:			
4.	Details of Registration – (Registration Number & date with Primary Business Activity)			
5.	Details of offices in Karnataka including complete address, telephone No. Fax Numbers, mail ID of contact person, etc.			
6.	Whether OEM/ Channel Partner /Authorised Dealer / Distributor / Authorised Service Provider (ASP) / Reseller of hardware and software. Enclose the list of brands along with certificate/s from the OEM / Principal/s.			
7.	Yearly Turnover/ Profit of the company during last 3 years (year wise). (on standalone basis and not of group) Turnover: Profit (year wise): (Audited/Un-audited Balance Sheet and P&L A/c must be enclosed)	<b>(2018-19)</b>	<b>(2019-20)</b>	<b>(2020-21)</b>

8.	Whether any civil suit/ litigation arisen in the contracts executed during last 5 years/ being executed, please furnish the name of the project, employer, nature of work, contract value, work order and date and brief details of litigation. (Please attach a separate sheet, if required)			
9.	Clientele (Certificate/copies of PO from the mentioned companies should be furnished)	Banks and FIs with Phone No.	Government Undertaking with Phone No.	Reputed Concerns with Phone No.
10.	Whether vendor is a System Integrator (Details of Systems Integration work undertaken)			
11.	Has the vendor been black-listed by any of the offices of the Reserve bank of India? If so, details may be provided.			

Yours faithfully

Signature \_\_\_\_\_

Name \_\_\_\_\_

Designation \_\_\_\_\_

Address \_\_\_\_\_

Date \_\_\_\_\_

Seal \_\_\_\_\_